

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3060
ANSWERED ON:27.07.2009
OCCUPATIONAL DISEASES
Reddy Shri Mekapati Rajamohan

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the work-related diseases and mortality rate of industrial workers in the country are increasing every year;
- (b) if so, the details thereof during each of the last three years and the current year, State-wise; and
- (c) the steps taken by the Government to improve the occupational safety and health at workplace for industrial workers?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a): The work-related diseases and fatality rate of industrial workers in the country covered under the Factories Act, 1948 are given in Annexure-I. The work-related diseases and fatality rate is not increasing.
- (b): The State-wise details of work-related diseases and fatal injuries for the last three years are given in Annexure-II and III respectively.
- (c): Adequate provisions already exist in Factories Act, 1948 and rules framed there under, which are implemented by the State Government through Inspectors of Factories, appointed under Section 8 of the Act, and any violation thereof would result in prosecutions. State Governments also undertake various educational and promotional activities such as training of employees, celebration of safety week etc. Besides, the Ministry of Labour and Employment through Directorate General of Factory Advice Service and Labour Institutes also conducts training programmes on safety and health for target beneficiaries such as safety officers, factory inspectors, workers, supervisors and executives. Support services in the form of safety audit, consultancy studies, technical advice, etc. are also extended to the factories.